

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.05-IA/1045(AHM)2024
in
C.P.(IB)/15(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Girish Kantilal Patel
V/s
Punjab National Bank

.....Applicant

.....Respondent

Order delivered on: 15/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Manan Mehta, Adv (Proxy)
For the Respondent :

ORDER
(Hybrid Mode)

This is an application filed under 60 (5) of the IBC, 2016 to take on record the 2nd progress report for the tenure 28.05.2024 to 28.06.2024 is filed by the Liquidator. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/1045(AHM)2024** stands disposed of.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)